

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) India's total oil import (crude oil and products) in March 2009, averaged 2.95 Million barrels per day (mb/d) registering an increase of 3.3% or about 93000 b/d compared to February 2009 and of 1.2% compared to March 2008.

(b) India's net oil import [import of crude and products - export of products] for the first quarter of 2009 (January to March) averaged about 2.19 mb/d as compared to 2.12 mb/d during the same period in 2008. India's net oil import for the first quarter 2009 (January to March) was as such 2.96% higher than the net oil import for the same period in 2008.

(c) India's petroleum product import in March 2009, averaged 0.28 mb/d as compared to 0.31 mb/d in February, 2009 and 0.44 mb/d in March, 2008. India's petroleum product import in March, 2009 as such registered a decrease of 11% or about 34000 b/d as compare to February, 2009 and of 42.74% as compared to March, 2008.

(d) The matter of giving tax benefits to gas producers pertains to Department of Revenue, Ministry of Finance (MoF).

Note: Data of RIL's SEZ Refinery is not included.

Retail cost of petrol, diesel and ATF

3283. SHRI MOHAMMED AMIN:
SHRI TAPAN KUMAR SEN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state the details about the retail cost of petrol, diesel and ATF in metropolitan cities of the country, including input average crude cost in rupees per litre, Central and State taxes, duties, cess, surcharge, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): The major element of cost in the refining process is crude oil, which constitute around 95% of the total cost of production. In addition to the crude oil cost, the refineries incur operating expenses towards salaries and wages, chemicals and catalysts, power and water, repairs and maintenance, depreciation and other overheads.

In Petroleum refining, crude oil is processed through numerous processing units and finished petroleum products are produced from a blend of various intermediate streams. The blending of intermediate products streams from various process units for making finished petroleum products results in difficulty in allocating the total joint costs to individual refined products with a reasonable degree of accuracy. Therefore, individual product-wise costs are not calculated by the oil companies separately.

Government abolished the cost plus mechanism for refineries effective 1st April, 1998. Effective 01.04.2002, the Refinery Gate Prices (RGP) for Petrol and Diesel were determined on Import Parity Basis, on fortnightly basis.

Government changed the pricing of Petrol and Diesel at the refinery gate level, to Trade Parity basis, effective June, 2006. The average Refinery Gate Price based on Trade Parity principles for Petrol and Diesel applicable for the 2nd fortnight of July, 2009 works out to

Rs. 21.43 per litre and Rs. 22.74 per litre respectively. The corresponding crude price for the fortnight was \$64.79 per bbl (Rs. 19.73 per litre). Taxes constitute 48% and 25% of the current retail selling price of Petrol and Diesel respectively, at Delhi.

ATF is a free trade product and its price is determined by the oil companies themselves on Import Parity principle. ATF selling prices are revised in line with the changes in international product prices.

The current price build up of Petrol, Diesel and ATF in the metros is given in the Statement.

Statement

Current Retail Selling Prices of Petrol, Diesel and ATF at Metros

Retail Selling Price of Petrol

	(Rs./Litre)			
	Mumbai	Delhi	Chennai	Kolkata
Basic selling price inclusive of marketing cost and return on investment	22.15	22.15	22.15	22.15
Price Adjustment Factor	-0.04	—	-0.21	0.08
Freight	—	0.16	—	0.28
Retail Pump Outlet Charges	0.08	0.08	0.08	0.08
Excise Duty	13.75	13.75	13.75	13.75
VAT (incl. State Surcharge)	11.77	7.44	11.76	10.86
Dealer Commission	1.05	1.05	1.05	1.05
TOTAL:	48.76	44.63	48.58	48.25

Retail Selling Price of Diesel

	(Rs./Litre)			
	Mumbai	Delhi	Chennai	Kolkata
1	2	3	4	5
Basic selling price inclusive of marketing cost and return on investment	24.39	24.39	24.39	24.39
Price Adjustment Factor	0.02	—	0.00	0.02
Freight	—	0.17	—	0.29

1	2	3	4	5
Retail Pump Outlet Charges	0.07	0.07	0.07	0.07
Excise Duty	3.71	3.71	3.71	3.71
VAT (incl. State Surcharge)	7.88	3.90	6.18	5.92
Dealer Commission	0.63	0.63	0.63	0.63
TOTAL:	36.70	32.87	34.98	35.03

Retail Selling Price of ATF

(Rs./Litre)

	Mumbai	Delhi	Chennai	Kolkata
Basic Price	24.02	24.53	24.22	24.34
Freight and Other Cost	3.68	3.45	4.54	8.48
Excise Duty	2.28	2.31	2.37	2.70
Sales Tax etc.	7.50	6.05	9.03	8.88
TOTAL:	37.48	36.34	40.16	44.40

LPG distribution dealership in blocks

3284. SHRI BHAGIRATHI MAJHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has planned to allot LPG distribution dealership in each block of the country, due to shortage of wood for domestic use in the downtrodden rural areas;

(b) if so, by when these dealerships would be allotted in the country in the first phase and so on in other parts of the country; and

(c) the main reasons for planning to allot LPG distribution dealership in each block of the country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) to (c) In order to increase rural penetration and to cover remote as well as low potential areas, a new scheme for small size LPG distribution agencies is proposed to be implemented. Details of the scheme will be notified shortly.

Further, a view to set up long term targets/action plan for the OMCs, the Government have finalized the Vision-2015 for the oil sector which *Inter alia* envisages that:

5.5 crore new connections till 2015 to raise population coverage from 50% to 75%.